## Introducing zero tolerance policy

3087. SHRI T.M. SELVAGANAPATHI: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government is considering to give suitable incentives to States that have implemented the reforms envisaged under Jawaharlal Nehru National Urban Renewal Mission;
  - (b) if so, the details thereof;
- (c) whether it is also a fact that Government is considering to introduce zero tolerance policy at all levels with respect to irregular expenditure and diversion of funds; and
  - if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRIMATI DEEPA DASMUNSI): (a) No, Sir.

- (b) Does not arise in view of above.
- (c) and (d) The projects under Jawaharlal Nehru National Urban Renewal Mission. (JNNURM) are implemented by the State Governments through Local Bodies/Parastatals incompliance with the codal formalities of the State Governments. Advisory has been issued to the State Governments for following the proper procedure in implementation of projects.

## Irregularities pointed out in JNNURM by CAG

3088. SHRI ARVIND KUMAR SINGH:

SHRIMATI KUSUM RAI:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

- whether serious irregularities have been pointed out in JNNURM by CAG in its report, made public in November, 2012;
  - (b) if so, the details thereof;
- whether diversion of fund allocated for the scheme has also been (c) reported;
  - (d) if so, the details thereof;